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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 272/2017 with C.P. No. 147/441/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Four Seasons Residency Ltd. & Ors.

Section of the Companies Act: Section 441 r/w 185 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MR. NAVIN PAHWA	SR. ADV.		
	MS. RITU SHAH	ADV.		
2.	i/b CHIRAG SHAH			

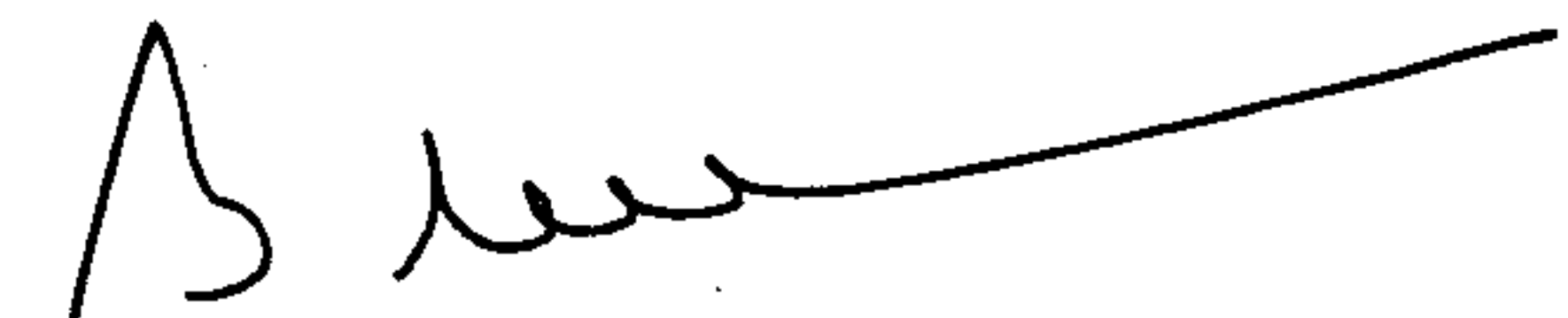


**ORDER**

Learned Senior Advocate Mr. Navin Pahwa Learned Advocate Ms. Ritu Shah i/b  
Learned PCS Mr. Chirag Shah present for Original Petitioner. None present for  
ROC.

At request of learned counsel for petitioner.

List the matter on 28.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 14th day of November, 2017.